

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST (IN COURT NO. 2)

Date : 22nd March, 2017
Time : 10.30 A.M.

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASE OF COURT NO. 2			
DELIVERY OF JUDGMENT			
1.	Original Application No. 42/2016 (M.A. No. 935/2016)	Rajeev Rai Vs. Union of India & Ors.	Mr. Keshav Mohan & Mr. Rishi K. Awasthi, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for R-1 Mr. Dharendra K. Yadav, Adv. for R-2, 3 & 6 Mr. Syed Hussain Adil Taqvi, Adv. Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-4 Mr. Rakesh Kr. Khanna, Sr. Adv. with Mr. Vinod Kumar, Adv. for R-5 Mr. Vishwendra Verma, Adv.

Date : 22nd March, 2017
Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
2.	Original Application No. 356/2013	S.K. Goyal Vs Chairperson, CPCB & Ors.	Mr. S.K. Goyal, in person Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-1 Mr. Vikas Malhotra, Adv. for R – 2 Ms.Panchajanya Batra Singh,Adv.for MoEF Mr. Om Prakash, Adv. for R – 3 Mr. B.V. Niren, Adv. for R – 4 Mr. B.S. Shukla, Adv. for R - 5 Mr. G. S. Chaturvedi, Adv. for RITES Mr. Ashish Negi, Adv. for PPCB Mr. Ranjan Mukherjee, Adv. (AC)
FOR ADMISSION			
3.	Original Application No. 179/2017	Venkatesh & Ors. Vs. Union of India & Ors.	Mr. Shailesh Madiyal, Adv. for Applicants

FOR COMPLETION OF PLEADINGS

4.	Execution Application No. 12/2016 in O.A. No. 118/2013	Vikrant Kumar Tongad Vs. Environment Pollution (Prevention Control) Authority & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Deep Shikha Bharathi, Adv. for R-2 Mr. Anil Soni & Mr. Naginder Beniwal, Advs. for R-3, Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-4 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-5 & 6 Ms. Savitry Pandey, Adv. (Agriculture) Mr. B. V. Niren, Adv. for R-9 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Pinaki Misra, Sr. Adv. with Mr. Abhishek Yadav, Adv. for State of UP Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv.
5.	Original Application No. 662/2016	Dharam Singh & Ors. Vs. Principal Chief Conservator of Forests, Jammu Province & Ors.	Mr. Sanjay Upadhyay, Adv. Mr. G. M. Kawoosa, Adv. for R-1 to 8
6.	M.A. No. 260/2017 IN Original Application No. 123/2014	Himmat Singh Shekhawat Vs. State of Rajasthan & Ors.	Ms. Divya Prakash Pandey, Adv. for MoEF Mr. R. Rakesh Sharma, Adv. for Applicant for State of Tamil Nadu

FOR HEARING

7.	M.A. No. 127/2016 in Appeal No. 05/2011	Vimal Bhai & Ors. Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Applicant Ms. Sakshi Popli, Adv. for MoEF Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA
8.	Original Application No. 348/2016	Paryavaran Care Society Vs. Devendar Bhadana & Ors.	Mr. Bhachawat, Adv. for Applicant Mr. Harish Katyal, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 7 to 10 Mr. B. V. Niren, Adv. for R-3, 4 & 6 Mr. Attin Shankar Rastogi, Adv. for R-5
9.	Original Application No. 124/2015 (M.A. No. 375/2016, M.A. No. 307/2017, M.A. No. 308/2017, M.A. No. 310/2017 & M.A. No. 327/2017)	Sumitra Devi Vs. CPCB & Ors.	Mr. Saurabh Sharma & Mr. Gaurav Bhardwaj, Advs. for Applicant Mr. Raj Kumar, Adv. for R-1 Mr. S. S. Shamshery, AAG for R-2 & 5 Mr. Raj Panjwani, Sr. Adv. with Mr. Amit Lubhaya, Adv. for R-4 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-6 to 8 Mr. Shiv Mangal Sharma, AAG Mr. Vijay Singhal, CEE for RSPCB Mr. Pawan Upadhyay, Adv. for R-9 Mr. Vibhuti Sushant Gupta, Adv. Dr. Sarbjit Sharma, Adv. Mr. Roopali Singh & Sayobani Basu, Advs.
10.	Original Application No. 127/2016 (M.A. No. 300/2017, M.A. No. 301/2017, M.A. No. 309/2017, M.A. No. 323/2017, M.A. No. 324/2017 & M.A. No. 326/2017)	Dr. Laxman Raghav Vs. State of Rajasthan & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. Rajkumar, Adv. for R-3 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-4 Mr. Anuj Bhandari, Adv. for R-6 Ms. Sharmila Upadhyay, Adv. for R-7 Mr. Pawan Upadhyay, Adv. for R-9 Mr. Mamta Tandon, Adv. Mr. Vivek Kumar Tandon, Adv. for Applicant in M.A. No. 323 & 324/2017 Mr. Rakesh Kumar, Adv. for Applicant in M.A. No. 326/2017

11.	Original Application No. 473/2015 (M.A. No. 10/2016, M.A. No. 295/2017 & M.A. No. 296/2017)	Gauri Maulekhi Vs. State of J & K & Ors.	Mr. Krishnan Venugopal, Sr. Adv. with Mr. Aditya Sharma, Adv. for Applicant Mr. Jahangir Iqbal Ganai, AG with Mr. G. M. Kawoosa, Adv. for R-1 to 4 Ms. Sakshi Popli & Ms. Juhi, Adv. for R-2 Mr. Gaurav Pachnada, Sr. Adv. with Ms. Renu Gupta, Adv. for R-3 & 4 Mr. S. A. Zaidi, Amicus Curiae Ms. Antima Bazaz, Adv. for R-16 to 22 Mr. Arun K. Sinha, Adv. Mr. B. V. Niren, Adv. Mr. Anupam Raina, Adv. for Applicant in M.A. No. 295/2017 & 296/2017
12.	Original Application No. 498/2015 (M.A. No. 628/2016)	Pushp Saini Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. Pushp Saini, Adv. in person Ms. Divya Prakash Pandey, Adv. for R-1 Ms. Alpna Poddar & Mr. Rajkumar, Adv. for R-2 Mr. Anil Shrivastava, Adv. for R-3 Mr. Rudreshwar Singh, Adv. for R-5 Ms. Yogmaya Agnihotri, Adv. for R-6 Ms. Savitri Pandey, Adv. for R-7 Mr. Dhruv Pal, Adv. for R-8 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-9 Mr. Kumar Anurag Singh, Adv. for R-12 Mr. Devraj Ashok, Adv. for R-13 Mr. Rajul Shrivastav, Adv. for R-14 Mr. Mukesh Verma, Adv. for R-15 & 26 Mr. Tayemjam Momo Singh, Adv. for R-17 Mr. Edward Belho, AAG for R-19 Mr. A. K. Panda, Sr. Adv. with Mr. M. Paikaray, Adv. for R-20 Mr. Naginder Beniwal, Adv. for R-21 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-22 Mr. Nikhil Nayyar, Adv. for R-29 Mr. B. V. Niren, Adv. for R-32 Mr. Atul Jha, Adv. for R-37 Mr. Preshit Surshe, Adv. for R-46 Mr. Ravin Dubey, Adv. for R-47 Mr. Vinay Mohan Sharma, Adv. for R-53 Mr. Anshuman Shrivastava, Adv. for GPCB Mr. P. Venkareddy, Adv. for R-61 Mr. Shuvodeep Roy, Adv. for Assam PCB Mr. Gopal Singh, Adv. for State of Tripura Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Adv. Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms. Shibani Ghosh Chowdhury, Adv. Mr. A. N. S. Nandkarni, AG with Mr. Datta Prasad Lawande, Adv. Mr. Sapam Biswajit, Adv. for Manipur PCB Mr. Guntur Prabhakar, Adv. Ms. Deepika Ghatowar, Adv. Mr. Amit Agarwal, Adv. Ms. Aprajita Mukherjee, Adv. for State of Meghalaya Mr. Aruna Mathura, Adv. for State of Sikkim Mr. Jogy Scaria & Ms. Beena Victor, Adv. for State of Kerala & Kerala SPCB Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. G. M. Kawoosa, Adv. for State of J & K Mr. V. K. Shukla, Adv. for State of M.P.
13.	Appeal No. 8/2014	Akhil Bhartiya Jeev Raksha Bishnoi	Mr. M.C. Mehta, Sr. Adv. with Mr. Rahul

	(M.A No. 112/2014)	Sabha (Regd.) & Ors. Vs Union of India & Ors.	Shukla & Ms. Katyayni, Advs. for Appellant Ms. Deep Shikha Bharti, Adv. for R – 1 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-3 & 4 Mr. Faisal Sherwani, Adv. for R - 5
14.	Original Application No. 100/2014 (M.A No. 302/2014, M.A. No. 989/2015, M.A. No. 136/2016 & M.A. No. 380/2016)	Dr. A. Kishan Rao & Ors. Vs Union of India & Ors.	Mr. M.C. Mehta, Sr. Adv. with Mr. Rahul Shukla, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R – 1 Mr. Abhishek Paruthi, Adv. for R - 2 Mr. B. V. Niren, Adv. for R – 3 Mr. Kailash Nath Pandey, Adv. for R-4 Mr. Nikhil Nayyar, Adv. for R – 5 Mrs. D. Bharathi Reddy, Adv. for R-6 Ms. P. Venkat Reddy, Adv. for Telangana Ms. Praseena Joseph, Adv. State P.C.B Mr. Rajkumar, Adv. with Mr. Bhupendra Kumar, LA for CPCB Mr. S. Uday Kumar Sagar, Adv. Mr. R. Santhnankrishnan, Adv.
15.	Original Application No. 452/2015	Y. Pondurai Vs. Union of India & Ors.	Mr. Kailash Vasdev, Sr. Adv. with Mr. R. Mohan, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms. Taruna A. Prasad, Adv. Mr. Abdul Saleem, Adv. Mr. R. Chandrachud, Adv. Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. V. P. Thangadurai, Adv.
16.	Original Application No. 453/2015	M/s Ruby Manoharan Property Developers Pvt. Ltd. Vs. Union of India & Anr.	Mr. Kailash Vasdev, Sr. Adv. with Mr. R. Mohan, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms. Taruna A. Prasad, Adv. Mr. Abdul Saleem, Adv. Mr. R. Chandrachud, Adv. Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. V. P. Thangadurai, Adv.
17.	Appeal No. 44/2016 (M.A. No. 785/2016)	M/s. Ruby Manoharan Property Developers Private Limited Vs. Ministry of Environment and Forests & Climate Change & Ors.	Mr. R. Mohan & Mr. V. Balaji, Advs. for Appellant Mr. Rahul Pratap, Adv. for R-1 Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA, TN
18.	Appeal No. 45/2016 (M.A. No. 787/2016)	Y. Pondurai Vs. Ministry of Environment and Forests & Climate Change & Ors.	Mr. R. Mohan & Mr. V. Balaji, Advs. for Appellant Mr. Rahul Pratap, Adv. for R-1 Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA, TN
19.	Appeal No. 40/2016 (M.A. No. 744/2016)	M/s SPR & RG Construction (P) Ltd. Vs. Ministry of Environment, Forests & Climate Change & Anr.	Mr. Raj Panjwani, Sr. Adv. with Mr. Aagney Sail, Adv. for Applicant Mr. Rahul Pratap, Adv. for R-1 Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. Gaurav Dhingra, Adv. for State of UP Mr. M. Gopinath, Adv. for Labour Contractor

20.	Appeal No. 41/2016 (M.A. No. 746/2016)	M/s Dugar Housing Ltd. Vs. Ministry of Environment, Forests & Climate Change & Anr.	Mr. Raj Panjwani, Sr. Adv. with Mr. Aagney Sail, Adv. for Applicant Mr. Rahul Pratap, Adv. for R-1 Mr.R.Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. Gaurav Dhingra, Adv. for State of UP
21.	Original Application No. 467/2016	Appaswamy Real Estates Ltd. Vs. The State Level Environment Impact Assessment Auhority & Ors.	Mr. Mohan Parasaran, Sr. Adv. with Mr. Zoheb Hossain, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. R. Rakesh Sharma, Adv. for Tamil Nadu Pollution Control Board Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. R. Chandrachud, Adv.
22.	Original Application No. 468/2016	Ambattur Realty Private Limited Vs. The State Level Environment Impact Assessment Auhority & Ors.	Mr. Mohan Parasaran, Sr. Adv. with Mr. Zoheb Hossain, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. R. Rakesh Sharma, Adv. for Tamil Nadu Pollution Control Board Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. Krishan Venugopal, Sr. Adv. with Mr. Ashwin Kumar D.S., Adv. Mr. R. Chandrachud, Adv.
CASES OF COURT NO. 2			
FOR ADMISSION			
23.	Original Application No. 185/2017	Shailesh Singh Vs. State of UP & Ors.	Mr. Shailesh Singh, Applicant in person
AFTER NOTICE			
24.	Review Application No. 02/2017 (M.A. No.110/2017) IN Appeal No. 79/2014	Debadityo Sinha & Ors. Vs. Union of India & Ors.	Mr. Divya Prakash Pande, Adv. for Applicant
25.	Review Application No. 04/2017 (M.A.No.325/2017) IN Appeal No. 79/2014	Debadityo Sinha & Ors. Vs. Union of India & Ors.	Mr. Sanjeev Kumar & Mr. Anshul Sehgal, Advs. for Applicant
FOR COMPLETION OF PLEADINGS			
26.	Original Application No. 379/2016	Ganga Kunj Apartment (Doon East Park) Society Vs. Nagar Nigam, Dehradun	Mr. Piyush Sachdev, Adv. for Applicant Mr. Rahul Verma, AAG for State of Uttarakhand & Nagar Nigam Dehradun Mr. Mukesh Verma, Adv. Ms. Divya Prakash Pande, Adv. for MoEF Mr. Vinay Garg, Adv. for R-4 Mr. Manish Kumar, Adv. for Municipal Corporation
27.	Original Application No. 556/2016 (M.A. No. 72/2017)	Haridutt Sharma & Anr. Vs. North Delhi Municipal Corporation & Ors.	Ms. Parul Gupta, Adv. for Applicants Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Advs. for Govt. of NCT Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Mr. Prashant Sivarajan, Adv. for DUSIB Mr. Ankur Chhibber, Adv. for R-2 Ms. Puja Kalra, Adv. for North MCD
28.	Original Application No. 98/2017	Charvi Mehra & Anr. Vs. Residents of A-108, Paryavaran Complex & Ors.	Mr. Charvi Mehra & Mr. Krishika Mehra, Applicant in person Mr. Tarunvir Singh Khehar, Adv. with Mr. Dinesh Jindal, LO for DPCC

FOR HEARING

29.	Original Application No. 429/2016 (M.A. No. 193/2017, M.A. No. 199/2017 & M.A. No. 214/2017)	All India Kaimur Peoples's Front Vs. The State of U.P. & Ors.	Mr. T. N. Singh & Mr. Vikas K. Singh, Advs. for Applicant Mr. Ankit Verma, Adv. for R-1 to 3 & 5 to 9 Mr. Balendu Shekhar, Adv. for R-10 Mr. Harin P. Raval, Sr. Adv. with Mr. M. R. Shamshad, Adv. for R-2 to 4 Mr. Aviral Dhirendra, Adv.
30.	Original Application No. 453/2016	Deepak Joshi Vs. State of Uttarakhand & Ors.	Mr. Ravindra S. Garia, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-1, 2, 3 & 5 Ms. Filza Moonis, Adv. for R-4
31.	Original Application No. 508/2016	Gajraj Singh Vs. State of NCT of Delhi & Ors.	Mr. T. N. Saxena & Mr. H.C. Kharbanda, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for-R1 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Ms. Puja Kalra, Adv. for SDMC
32.	Original Application No. 3/2015	Bijay Krishna Sarkar & Ors. Vs. Inland Waterways Authority of India & Ors.	Ms. Parul Gupta, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Jayant Bhushan, Sr. Adv. with Mr. Buddy. A. Ranganadhan, Adv. for R-2 Mr. Abhishek Yadav, Adv. for R-3 Mr. A. K. Prasad, Adv. for R-4 Mr. Neeraj Malhotra, Adv. for R-5 Mr. Amit Anand Tiwari, Adv. for R-6 Mr. Pawan Upadhyay, Adv. for R-7 Mr. M.L. Lahoty, Adv. for R-8 Ms. Yavanica Kapoor, Adv. Mr. Rajesh Raina, Adv. for UPSIDC
33.	Original Application No. 138/2015	Krishan Pal Vs. Union of India & Ors.	Mr. Rajiv Ranjan Prasad, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 & 4 Mr. Pradeep Misra, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-5 Mr. Rohit Raj Sachan & Ms. Priyanka Swami, Advs. for R-6 Mr. Pawan Shree Agarwal, Adv. for R-7 Mr. Raman Yadav, Adv. for GDA Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad
34.	Original Application No. 317/2015 (M.A. No. 831/2015)	Rashid Ali Warsi Vs. UPSIDC Ltd. Ors.	Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Advs. for the Applicant Mr. Rajesh Raina, Adv. for R-1 Mr. Pradeep Mishra, Adv. for R-2 & 3 Mr. Abhishek Yadav, Adv. for R-4 Mr. Rajkumar, Adv. for R-6 Mr. Ravi P. Mehrotra, Adv. for UPSIDC Mr. Ashish Batra, Adv.
35.	Original Application No. 434/2015 (M.A. No. 269/2016, M.A. No. 386/2016 & M.A. No. 01/2017)	Ojasvi Party Vs. State of Delhi	Mr. Swami Omji & Mr. Mukesh Jain for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Sakshi Popli, Adv. for NDMC Mr. Balendu Shekhar, Adv. for EDMC Mr. Biraja Mahapatra, Adv. for DPCC Mr. Mahesh Dutt Tripathi, Adv. for R-7 Ms. Puja Kalra, Adv. for MCD
36.	Original Application No.	Shailesh Singh	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh

	484/2015 (M.A. No. 155/2017)	Vs. Hotel The Oberoi Amarvilas & Ors.	for Applicant Mr. Ajay Bhargava, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 to 4 Mr. I. K. Kapila, Adv. for R-5 Mr. Abhishek Yadav, Adv. for R-6 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-7 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, Adv. for R-8 Mr. B. V. Niren, Adv. for R-9 Mr. Pinaki Misra, Sr. Adv. with Ms. Rashmi Beri, Adv. for R-10 Mr. Ajit Sharma, Adv. for Agra Nagar Nigam
37.	Original Application No. 509/2015	Saloni Ailawadi Vs. Union of India & Ors.	Mr. Sanjeev Ailawadi, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Rahul Pratap, Adv. for R-2 Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-4 to 7 Mr. Rajkumar, Adv. for R-5
38.	Original Application No. 527/2015	Satvinderjeet Singh Sodhi & Ors. Vs. Volkswagen India Private Limited & Ors.	Mr. Virender Ganda, Sr. Adv. with Mr. Vipul Gaud, Advs. for Applicant Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-1 to 5 Mr. B. V. Niren, Adv. for R-8 & 9 Mr. Tarunvir Singh Shehar, Adv. for DPCC Mr. Biraja Mahapatra, Adv. for R-10 Mr. Rajkumar, Adv. for R-6 Mr. Balendu Shekhar, Adv.
39.	Original Application No. 566/2015	Windsor & Nova Apartment Owners' Association Vs. Saya Buildcon Consortium Pvt. Ltd.	Mr. Raghendra Dwivedi, Adv. for Applicant Mr. Saurabh Suman Sinha, Adv. Mr. Prashant Kumar & Mr. Sunil Singh, Advs. for R-1 Mr. Nidhesh Gupta, Sr. Adv. with Mr. Himanshy Tyagi, Adv.
40.	Original Application No. 141/2014 (M.A. No. 356/2015, M.A. No. 419/2015, M.A. No. 1037/2015, M.A. No. 1350/2015, M.A. No. 25/2016 & M.A. No. 636/2016)	Saloni Singh & Anr. Vs. Union of India & Ors.	Mr. A.K. Singh, Sr. Adv. with Ms. Shivangi Agarwal, Adv. for Applicant Ms. Pinky Anand, ASG with Mr. Om Prakash, Adv. for R – 1 & 2 Mr. Krishna Kumar Singh, Adv. for R-3 Mr. Rajkumar, Adv. for R – 5 Mr. Rajeev Sharma, Adv. for R-7 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. Mr. Balendu Shekhar, Adv. for R-8 Mr. O.P. Ratra in person & Intervener Mr. Pramod Kumar, Adv. for Contractor Mr. Sunil Satyarthi, Adv. for DCB Mr. Rahul Choudhary, Adv. for R-10 Mr. Vivek Kumar Tandon, Adv. Mr. Sanjay Upadhyay, Adv. Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. I.K. Kapila, Adv. for Okhla CETP Society

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